

Central Administrative Tribunal, Principal Bench

Contempt Petition No.97/98 and 60/97 in
Original Application No.589 of 1995

New Delhi, this the 7th day of July, 2000

Hon'ble Mr. S. R. Adige, Vice Chairman(A)
Hon'ble Mr. Kuldip Singh, Member (J)

C.P. 97/98

Shri Satya Narain Mishra & ors. - Petitioners
(By Advocate - Sh. B. L. Madhok, proxy for Sh. B. S. Mainee)

Versus

1. Shri D. P. Tripathi
Secretary,
Ministry of Railways
Rail Bhawan, New Delhi

2. Shri B. Bhaskaran
General Manager,
Central Railway
CST Bombay

3. Shri K. K. Gupta,
Divisional Railway Manager,
Central Railway, DRM Office
Jhansi

4. Shri Anil Mishra,
Chief Workshop Manager
Central Railway
Jhansi

- Respondents

(By Advocates - S/Shri B. S. Jain, H. K. Gangwani & D. S.
Jagotra)

C.P. 60/97

Shri Satya Narain Mishra & 52 ors. - Petitioners
(By Advocate - Sh. B. L. Madhok, proxy for Sh. B. S. Mainee)

Versus

1. Shri Shanti Lal
Secretary,
Ministry of Railways
Rail Bhawan, New Delhi

2. Shri N. C. Sinha
General Manager,
Central Railway
CST Bombay

3. Shri A. N. Aga
Divisional Railway Manager,
Jhansi

61

4. Shri R.K.Rao
Chief Workshop Manager
Central Railway
Jhansi

- Respondents

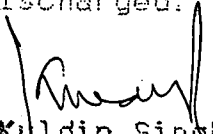
(By Advocates - S/Shri B.S.Jain, H.K.Gangwani & D.S.
Jagotra)

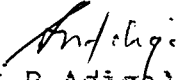
O R D E R (ORAL)

By Hon'ble Mr. S.R. Adige, Vice Chairman(A)

1. Shri Madhok prays for and is allowed permission to withdraw C.P. Nos. 97/98 and 60/97 with liberty to file fresh OA in respect of grievance of some of the applicants in the OA.

2. Granting liberty as aforesaid, CP Nos. 97/98 and 60/97 are dismissed as withdrawn. Notices discharged.


(Kuldip Singh)
Member(J)


(S.R. Adige)
Vice Chairman(A)

/dinesh/